

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 206  
IB-1039/ND/2020

**IN THE MATTER OF:**  
Swayam Sales Agencies Pvt. Ltd.

...APPLICANT

**Section**  
Under Section 59 of IBC

Order delivered on 16.12.2020  
(Virtual Hearing)

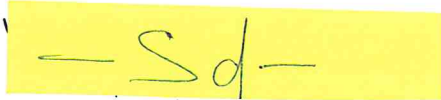
**Coram:**  
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Liquidator

:CS Karuna Sharma, Liquidator in  
person.

**ORDER**

Heard the submissions made by the Liquidator present in person as well as perused the contents of the affidavit accompanied by Board Resolution and other connected documents. Order in this matter is reserved.



**(V.K. Subburaj)**  
Member (T)



**(P.S.N. Prasad)**  
Member (J)